

REVISED

ITEM NO.28

REGISTRAR COURT. 1

SECTION II

**S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS**

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 464/2019

RAMESH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 15-10-2019 This appeal was called on for hearing today.

For Appellant(s)

**Ms Anuja Pethia, Adv.
Ms. Vanshaja Shukla, AOR**

For Respondent(s)

Mrs. Swarupama Chaturvedi, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Sole respondent is duly represented. Ld. Advocate-on-record, Mr Adarsh Upadhyay appears on behalf of the sole respondent.

Original record has been received from the High Court and Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the Hon'ble Court as per rules.

**ANIL LAXMAN PANSARE
Registrar**

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ANIL LAXMAN PANSARE
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